

**Infrastructure details of Subordinate Court for 1st Quarter, 2017 of the Judgeship of West Singhbhum at Chaibasa.**

<b>Q. No. (A) 1. Details of Owned Court Halls</b>		
<b>Sr. No.</b>	<b>Question</b>	<b>31.03.2017</b>
1.	Number of Self-Owned Court Halls (31.03.2017)	Nil
2.	Number of Government-Owned Court Halls (31.03.2017)	23
3.	Total Number of Owned Court Halls in the State (31.03.2017)	--

<b>Q. No. 2. Details of Court Halls On Rent</b>		
<b>Sr. No.</b>	<b>Question</b>	<b>31.03.2017</b>
1.	Number of Court Halls on Rent for less than 1 year (31.03.2017)	Nil
2.	Number of Court Halls on Rent for 1-3 years (31.03.2017)	Nil
3.	Number of Court Halls on Rent for 3-5 years (31.03.2017)	Nil
4.	Number of Court Halls on Rent for 5-10 years (31.03.2017)	Nil
5.	Number of Court Halls on Rent for more than 10 years (31.03.2017)	Nil
6.	Total Number of Court Halls on Rent (31.03.2017)	Nil

<b>Q. No. 3. Details of Court Halls Under Construction</b>		
<b>Sr. No.</b>	<b>Question</b>	<b>31.03.2017</b>
1.	Number of Court Halls that have been under construction for less than 1 year (31.03.2017)	10*
2.	Number of Court Halls that have been under construction for 1-3 years (31.03.2017)	Nil
3.	Number of Court halls that have been under construction for 3-5 years (31.03.2017)	Nil
4.	Number of Court halls that have been under construction for 5-10 years (31.03.2017)	Nil
5.	Number of Court Halls that have been under construction for more than 10 years (31.03.2017)	Nil
6.	Total Number of Court Halls that are Under Construction (31.03.2017)	10

\*For sub-Divisional Court of Porahat at Chakradharpur.

<b>Q. No. 4 Details of Owned Court Complexes</b>		
<b>Sr. No.</b>	<b>Question</b>	<b>31.03.2017</b>
1.	Number of Self-Owned Court Complexes (31.03.2017)	Nil
2.	Number of Government-Owned Court Complexes (31.03.2017)	05
3.	Total Number of Owned Court Complexes in the State (31.03.2017)	Nil

<b>Q. No. 5. Details of Court Complexes On Rent</b>		
<b>Sr. No.</b>	<b>Question</b>	<b>31.03.2017</b>
1.	Number of Court Complexes on Rent for less than 1 year (31.03.2017)	Nil
2.	Number of Court Complexes on Rent for 1-3 years (31.03.2017)	Nil
3.	Number of Court Complexes on Rent for 3-5 years (31.03.2017)	Nil
4.	Number of Court Complexes on Rent for 5-10 years (31.03.2017)	Nil
5.	Number of Court Complexes on Rent for more than 10 years (31.03.2017)	Nil
6.	Total Number of Court Complexes on Rent (31.03.2017)	Nil

<b>Q. No. 6. Details of Court Complexes Under Construction</b>		
<b>Sr. No.</b>	<b>Question</b>	<b>31.03.2017</b>
1.	Number of Court Complexes that have been under construction for less than 1 year (31.03.2017)	01*
2.	Number of Court Complexes that have been under construction for 1-3 years (31.03.2017)	Nil
3.	Number of Court Complexes that have been under construction for 3-5 years (31.03.2017)	Nil
4.	Number of Court Complexes that have been under construction for 5-10 years (31.03.2017)	Nil
5.	Number of Court Complexes that have been under construction for more than 10 years (31.03.2017)	Nil
6.	Total Number of Court Complexes that are Under Construction (31.03.2017)	01

\*For Sub-Divisional Court of Porahat at Chakradharpur

Q. No. 7. Details regarding Up gradation of Court Construction		
Sr. No.	Question	31.03.2017
1.	Number of Court Complexes which are <u>differently abled</u> friendly (31.03.2017)	01
2.	Number of Court Complexes which are at least 25% renewable energy enabled (31.03.2017)	Nil
3.	Number of Court Complexes which are at least 50% renewable energy enabled (31.03.2017)	Nil
4.	Number of Court Complexes which are at least 100% renewable energy enabled (31.03.2017)	Nil
5.	Total Number of Court Complexes that are renewable energy enabled (31.03.2017)	Nil

Q. No. 8 Details of Owned Residential Accommodation for Judicial Officers		
Sr. No.	Question	31.03.2017
1.	Number of Self-Owned Residential Accommodation (31.03.2017)	--
2.	Number of Government-Owned Residential Accommodation (31.03.2017)	14+1*=15
3.	Total Number of Owned Residential Accommodation for Judicial Officer in the State (31.03.2017)	--
*01-E Type residential quarter has been provided by the District Admin. from Executive Pool for Principal Judge, Family Court, Chaibasa		

Q. No. 9. Details of Residential Accommodation On Rent		
Sr. No.	Question	31.03.2017
1.	Number of Residential Accommodation on Rent for less than 1 year (31.03.2017)	Nil
2.	Number of Residential Accommodation on Rent for 1-3 years (31.03.2017)	Nil
3.	Number of Residential Accommodation on Rent for 3-5 years (31.03.2017)	Nil
4.	Number of Residential Accommodation on Rent for 5-10 years (31.03.2017)	Nil
5.	Number of Residential Accommodation on Rent for more than 10 years (31.03.2017)	Nil
6.	Total Number of Residential Accommodation on Rent	Nil

	(31.03.2017)	
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<b>Q. No. 10. Details of Residential Accommodation Under Construction</b>		
<b>Sr. No.</b>	<b>Question</b>	<b>31.03.2017</b>
1.	Number of Residential Accommodation that have been Under Construction for less than 1 year (31.03.2017)	12*+48**+36***
2.	Number of Residential Accommodation that have been Under Construction for 1-3 years (31.03.2017)	Nil
3.	Number of Residential Accommodation that have been Under Construction for 3-5 years (31.03.2017)	Nil
4.	Number of Residential Accommodation that have been Under Construction for 5-10 years (31.03.2017)	Nil
5.	Number of Residential Accommodation that have been Under Construction for more than 10 years (31.03.2017)	Nil
6.	Total Number of Residential Accommodation Under Construction (31.03.2017)	Nil
<p>*'D' Type Residential Quarters for Judicial Officers of Sub-Divisional Court of Porahat at Chakradharpur.  **'B' Type Residential Quarters for Class-III Staffs of Sub-Divisional Court of Porahat at Chakradharpur.  ***'A' Type Residential Quarters for Class-IV Staffs of Sub-Divisional Court of Porahat at Chakradharpur.</p>		

<b>Q. No. 11. Details of Funds Allocated For Infrastructure</b>		
<b>Sr. No.</b>	<b>Question</b>	<b>31.03.2017</b>
1.	Source (2016-2017)	Building Construction Department, Jharkhand, Ranchi
2.	Funds Allocated for the relevant financial year (in Crores) (2016-2017)	0.249
3.	Funds Released (in Crores) (01.01.2017-31.03.2017)	Nil
4.	Funds Utilized (in Crores) (01.01.2017-31.03.2017)	0.230
5.	(i) Funds surrendered (in Crores) (2015-2016)	0.049
	(ii) Funds surrendered (in Crores) (2016-2017)	0.019
6.	Funds Re-allocated to other Heads (in Crores) (01.01.2017-31.03.2017)	Nil
<p>As per report submitted by the Executive Engineer, Building Construction Division, Chaibasa vide his Letter No. 367/Chaibasa dated 01.04.2017. (Copy enclosed)</p>		

<b>Q. No. (B) 1. Details of the strength of Staff in Subordinate Courts</b>		
<b>Sr. No.</b>	<b>Question</b>	<b>31.03.2017</b>
1.	Sanctioned Strength (31.03.2017)	223
2.	Working Strength (31.03.2017)	199
3.	Vacancies (31.03.2017)	24

<b>Q. No. 2. Details of Recruitment Made in Court Staff</b>		
<b>Sr. No.</b>	<b>Question</b>	<b>31.03.2017</b>
1.	Number of Vacancies Filled in the Cadre of Court Staff in the Subordinate Courts (01.01.2017-31.03.2017)	14

**Registrar,  
Civil Courts, Chaibasa.**

**Principal District & Sessions Judge,  
West Singhbhum at Chaibasa.**